

**HIGH COURT OF KARNATAKA, BENGALURU**  
**NOTIFICATION NO: HCDB – 134 / 2019**  
**DATED 23<sup>RD</sup> SEPTEMBER 2019**

**DASARA VACATION FROM 30.09.2019 TO 05.10.2019**

High Court of Karnataka will remain closed for Dasara Vacation from Monday the 30<sup>th</sup> September 2019 to Saturday the 5<sup>th</sup> October 2019 (Both days inclusive).

In exercise of power vested under Section 12 of the Karnataka High Court Act, 1961, Hon'ble The Chief Justice has nominated the following Hon'ble Judges of the High Court of Karnataka as Vacation Judges to sit **at Dharwad Bench on Friday the 4<sup>th</sup> October 2019** in Court Halls mentioned against them on the "**SITTING DAY**" noted below at 10.30 AM during the Vacation to hear urgent matters.

**AT DHARWAD BENCH**

<b>30.09.2019 to 05.10.2019</b> <b>Sitting Day 04.10.2019</b>			
<b>VACATION DIVISION BENCH</b>	<b>COURT HALL</b>	<b>VACATION SINGLE BENCHES</b>	<b>COURT HALL</b>
Hon'ble Mr.Justice B.A.Patil	2	Hon'ble Mr.Justice B.A.Patil	2
AND		Hon'ble Mr.Justice S.R.Krishna Kumar	3
(All Division Bench matters)			

On the day of sitting, after completion of the work of the Division Bench, Hon'ble Judges sitting in Division Bench will sit single and take up Single Bench matters.

No appeals, Petitions or Applications and any other paper of Civil nature will be received during the Vacation, except in cases where it is sought to obtain urgent interim orders like stay orders, interim directions and temporary injunctions etc.

Criminal Appeals, Criminal Revision Petitions, Criminal Petitions where it is sought to obtain urgent orders, stay orders and interim directions etc. in Criminal matters will be received during the Dasara Vacation.

Matters of the nature referred to above filed during vacation and inclusive of the day previous to the sitting day will be posted before the respective Benches. But those cases filed on the sitting day will not be posted on that day, except by the Special Orders/permission of the Vacation Bench.

Memos for posting will not be entertained by the Addl. Registrar General or the Deputy Registrar during Dasara Vacation. Motions to take up the case/s shall be made before the respective Benches.

Vakalathnama, Process Fee and Process memos in all pending matters will be received in the office and compliance of office objections is also permitted during Dasara Vacation.

The above referred Petitions/Appeals/Papers will be received in the office from 10.30 AM to 12.30 PM on working days, except on Vacation Court Sitting day. On Vacation Court Sitting day, papers will be received from 10.30 AM to 3.00 PM. The Saturday on 05.10.2019 which fall during the Dasara Vacation is vacation holiday.

**By Order of Hon'ble The Chief Justice,**

**Sd/-**

**Registrar (Judicial)**

**Date: 23.09.2019**